

CS No.606709/2016
Priya Financial Vs. Purshottam Dass Gupta

(Through V/C Cisco-Webex)

17.07.2020

At 11:30 AM to 11:45 AM


Present : None for the plaintiff despite sending of link.

Sh. Ajay Bansal, Ld. LAC for the defendant.

Part F.A heard.

Last opportunity granted to the plaintiff to conclude argument.

Be listed for remaining F/A on **30.07.2020**. A scanned copy of this order be sent to Computer Branch for uploading, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 17.07.2020